

*The motion was adopted*

MR. SPEAKER: I shall now put Clause 4, as amended, to the vote of the House.

The question is:

"That Clause 4, as amended, stands part of the Bill."

*The motion was adopted*

*Clause 4, as amended, was added to the Bill*

MR. SPEAKER: Now the question is:

"That clause, 1, Enacting Formula, and the Long Title stand part of the Bill.

*The motion was adopted*

*Clause 1, Enacting Formula and the Long Title were added to the Bill*

SHRI S.B. CHAVAN: I beg to move:

"That the Bill, as amended, be passed."

MR. SPEAKER: The question is:

"That the Bill, as amended, be passed."

*The motion was adopted*

18.07 hrs.

#### BUSINESS ADVISORY COMMITTEE

##### Fifth Report

[English]

SHRI SAIFUDDIN CHOUDHURY (Katwa): I beg to present the Fifth Report of the Business Advisory Committee.

SHRI SOMNATH CHATTERJEE (Bolpur): What is it?

MR. SPEAKER: Shri Saifuddin Choudhary has presented the Business Advisory Committee Report. It will be circulated and it will come up for adoption.

SHRI RAM NAIK (Bombay-North): We were told earlier, at least it is my information, by our Chief Whip that we have not agreed for taking up the Finance Bill today.

MR. SPEAKER: I will accept it.

SHRI RAM NAIK: If there is any other information, I do not know. But by the way, he told us that only we have agreed for passing this Bill today.

MR. SPEAKER: No. I think this matter did not come up for discussion today. It was not discussed today whether we are sitting late. It was discussed yesterday that too many Bills are pending with us and the House is sitting only up to 16th of this month and some of the Bills have to go to Rajya Sabha also. So there was a broad agreement that we will cooperate and sit for long hours also if it is necessary and we may pass it also. In deference to the consensus, which was broadly arrived at, not specifically on this point, I would request that let us sit for some more time and transact the business.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): Shri George Fernandes suggested yesterday that we sit up to 11 O' Clock. But we may not sit up to 11 O' Clock. We may sit up to 8 O' Clock.

18.01/2 hrs.

[English]

#### FINANCE (NO. 2) BILL, 1991

MR. SPEAKER: The House will now take up the Finance (No.2) Bill. Twelve hours have been allotted for discussion of the Bill. If the House agrees, we may have nine hours for General Discussion, two hours for Clause by Clause consideration, and one